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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **30 November 2010**, the Committee approved the **amendments** specified with strikethrough and underline in the two entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.A.94.03. Name: 1: MONDHER 2: BEN MOHSEN 3: BEN ALI 4: AL-BAAZAOUI

Name (original script): المنذر بن محسن بن علي البعزاوي

Title: na **Designation:** na **DOB:** 18 Mar. 1967 **POB:** Kairouan, Tunisia **Good quality a.k.a.:** ~~na~~ **a)** Manza Mondher, born 18 Aug. 1968 in Tunisia **b)** Hanza Mondher, born 18 Aug. 1968 in Tunisia **c)** Al Yamani Noman, born 28 May 1961 in Yemen **Low quality a.k.a.:** **a)** Hamza **b)** Abdellah **Nationality:** Tunisian **Passport no.:** Tunisian passport number K602878, issued on 5 Nov. 1993, expired on 9 June 2001 **National identification no.:** na **Address:** ~~Via di Saliceto n.51/9, Bologna, Italy~~ 17 Boulevard Soustre, 04000 Digne-les-Bains, France **Listed on:** 25 Jun. 2003 (amended on 20 Dec. 2005, 17 Oct. 2007, 10 Aug. 2009) **Other information:** ~~In January 2003 sentenced in Italy to 2 years 6 months imprisonment. Was extradited~~ Extradited from Italy to France on 4 Sep. 2003. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010.

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QI.Y.106.03. Name: 1: ZELIMKHAN 2: AHMEDOVICH 3: YANDARBIEV 4: na
Name (original script): Яндарбиев Зелимхан Ахмедович
(Абдулмуслинович)
Title: na **Designation:** na **DOB:** 12 Sep. 1952 **POB:** ~~Village of Vydrikh, Shemonaikhinsk (Verkhubinsk) district Soviet Socialist Republic of Kazakhstan Vydrikha Village, Shemonaikhinskiy (former Verkhubinskiy) District, Eastern Kazakhstan Region, Soviet Socialist Republic of Kazakhstan, USSR~~ **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Hussin Mohamed Dli Tamimi b) Abdul-Muslimovich **Nationality:** Russian **Passport no.:** a) Russian passport 43 No. 1600453 b) Russian Foreign passport number 535884942 c) Russian Foreign passport number 35388849 **National identification no.:** na **Address:** ~~formerly Russian Federation, Chechen Republic, Grozny, Derzhavina str., 281-59~~ Derzhavina Street Number 281, apartment 59, Grozny City, Chechen Republic, Russian Federation
Listed on: 25 Jun. 2003 (amended on 25 Jul. 2006) **Other information:** ~~Killed on 19 Feb. 2004~~ Confirmed to have died in Doha, Qatar on 13 Feb. 2004. Review pursuant to Security Council resolution 1822 (2008) was concluded on 16 Mar. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-seventh update of the List in 2010.

1 December 2010